NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/06/2017 AT 10.30 AM

SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL PRESENT:

SHRI. S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER : TCP/123/2016

NAME OF THE PETITIONER(S)

: V. Janardhanan & 2 others

NAME OF THE RESPONDENT(S)

: Signals and Systems (India) Private Limited & 6 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Deepa M 2.

coupsel for petitioner

Deckay

for adv. B. Dhanaraj

ORDER

Counsel representing both the parties are present. Time enlarged at their request for submitting final arguments. The matter is posted along with TCP/122/2016.

Put up on 11.07.2017 at 10.30 A.M.

J-vijagerghoon.

(S.Vijayaraghavan)

Member (Technical)

(K. Anantha Padmanabha Swamy) Member (Judicial)

bc